

912
NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

T.C.P No. 25/(MAH)/2016
MA No. 05/2017, 39/2017 &
507/2017
IA No. 64/65/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Chandrasena Vishwas Patil
V/s.
Shah & Jain Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 & 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3 R	Adv. Lubhik Kumar &w	Adv. Patel Petitioner	<i>Rehavesh Singh</i>
		Adv. Rehavesh Singh	

ORDER

IA No. 64 & 65/2017 & MA 05, 39 & 507/2017 in TCP No. 25/241-242, 244/NCLT/ MB/MAH/2016

At request of the Petitioner's Counsel, list this matter on 09.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)